

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Arvindh Pandian	Adv		
B. Mohan (R ₂ - R ₁₀)	Adv	9948077678	
R. Raghuandan Rao G. Bhupesh R ₁	Sr. Adv Adv	9966622805	1241

Heard Shri P.H. Arvindh Pandian, Shri Raghuandan Rao, Learned Senior Counsels and Shri B. Mohan, Shri G. Bhupesh, Learned Counsels for the Respondents. None appears for the Petitioner.

Post the case on 18.09.2017.


Member (T)

